

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 07-05-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : IA(IBC)/1236(CHE)/2024

PETITION NUMBER : CP(IB)/618(CHE)/2017

**NAME OF THE APPLICANT : Madhu Desikan (Liquidator)
M/s Jain Granite & Projects India Ltd**

NAME OF THE RESPONDENT(S) : --

UNDER SECTION : Reg 15 of IBC, 2016

ORDER

None of the Applicant.

List the Application for hearing on **10.05.2024**.

**-Sd-
RAVICHANDRAN RAMASAMY
Member (Technical)**

**-Sd-
JYOTI KUMAR TRIPATHI
Member (Judicial)**

phk